

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 278 of 2013
IA-439 of 2013, IA-401, 402 of 2012, IA-71, IA-245, IA-439, IA-442 of
2013 in Appeal No. 246 of 2012
&
Appeal No.229 of 2012 & IA-368 of 2012

Dated : 06th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 278 of 2013

Reliance Infrastructure Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Hasan Murtaza

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Prerna Priyadarshini for R-2

IA-439 of 2013, IA-401 & 402 of 2012, IA-71,
IA-245, IA-439, IA-442 of 2013 in
Appeal no. 246 of 2012

Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Prerna Priyadarshini

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
Mr. J.J. Bhatt, Sr. Adv.

Mr. Hasan Murtaza,
Mr. Aditya Panda for R-2

Appeal No.229 of 2012 & IA-368 of 2012

Reliance Infrastructure Ltd. ... **Appellant(s)**
Versus
Maharashtra Electricity Regulatory
Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Hasan Murtaza

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini for R-2

ORDER

We have heard the learned counsel for the Commission.

Post the matter for further hearing on **07.04.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson